

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/132/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSOCIATED ROAD CARRIER LTD

NAME OF THE RESPONDENT(S)

: SURANA POWER LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Purushothaman - coursel For Petitioner -

9381851545.

ORDER

Shri M Purushothaman, counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner submitted that the respondent counsel contacted him a week ago and stated that they are intending to settle the matter. But today the respondent is absent. Counsel for petitioner is directed to send private notice to the respondent for their presence on the next date of hearing. Time extended at request for hearing submissions by both the sides. Put up on 24.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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